

**DAILY BOARD OF RETAINED MATTERS AS PER SOP IN COURT OF
(HHJ SHRI H.B.GAIKWAD) COURT ROOM NO.8 DINDOSHI**

Date : 19th October, 2020


Sr. No.	Suit No.	Name of advocate	
1	SU 746/11	Adv. Amrendra Mishra	Arguments
2	SU 1620/13	Adv. Khambekar	
3	SU 1621/13	Adv. Khambekar	
4	SU 708/2020	Adv. J. J. Shah	Ad-interim hrg.
5	SU 987/2020	Adv. Vinay Patel	
6	SU 965/2020	Adv. D. R. Tiwari	Ad-interim order
7	SU 3725/17 to SU 3736/17	Adv. Meenaz Ansari	

19/10/2020
**For Sheristedar
C. R. No. 8**

**DAILY BOARD OF RETAINED MATTERS AS PER SOP IN COURT OF
(HHJ SHRI H.B.GAIKWAD) COURT ROOM NO.8 DINDOSHI**

Date : 20th October,2020

Sr. No.	Suit No.	Name of advocate	
1	SU 1366/10	Adv. M. R. Yadav	Arguments
2	SU 2674/18 to SU 2677/18	Adv. Saraogi	NM reply

for  20/10/2020
**Sheristedar
C. R. No. 8**

**DAILY BOARD OF RETAINED MATTERS AS PER SOP IN COURT OF
(HHJ SHRI H.B.GAIKWAD) COURT ROOM NO.8 DINDOSHI**

Date : 22nd October,2020

Sr. No.	Suit No.	Name of advocate	
1	SU 548/10	Adv. Chodankar	Arguments
2	SU 2940/12	Adv. Ajay Mishra	
3	SU 3589/2020	Adv. M. K. Upadhyay	Say
4	SU 3590/2020	Adv. M. K. Upadhyay	
5	SU 586/15	Adv. Hardik Desai	Ch/sum reply

22/10/20
Sheristedar
C. R. No. 8

